

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 16.03.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 1032 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Piyush Electromac Pvt. Ltd. Vs. Sanjai Kumar Gupta RP for M/S Kilburn Chemical Ltd. & Anr.	N.K. Majmudar
2.	I.A. No. 1033 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Vipul Shah Prop of Poojan Builders Vs. Partha Pratim Ghosh RP for M/S Kilburn Chemical Ltd. & Anr.	N.K. Majmudar
3.	I.A. No. 1034 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Neha Luharuwala Proprietor of M/S Neha Tech Industries Vs. Firesield Engineers (India) Ltd.	Susshil Daga
4.	I.A. No. 1035 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Radius Estates & Developers Pvt. Ltd. Vs. Nirav Vikram Maniar & Ors.	Neetika
5.	I.A. No. 1037 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Technofab Engineering Services Vs. LSR Resolution (P) Ltd. RP for M/S Kilburn Chemical Ltd. & Anr.	N.K. Majmudar
6.	I.A. No. 1036 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	SKM Contractors & Services Pvt. Ltd. Vs. Jabalpur MSW Pvt. Ltd.	Bhuvan Arora
7.	I.A. No. 1039 of 2023 in Comp. App. (AT) No. ___ of 2023	Anamica Mehta Vs. The Principal Commissioner of Income Tax-2 & Ors.	Pallav Mongia
8.	I.A. No. 1071 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Deepak Kulkarni Vs. Bank of Maharashtra	Yash Chaturvedi

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By order  
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Assistant Registrar